

O.A. NO. 1415/04

06-12-06

Hon. Mr. M. Jayaraman, AM.

Sri S. Lal, learned counsel for applicant and Sri S. Singh, learned counsel for Respondents.

Counsel for applicant submits that since the grievance of the applicant has been redressed fully, to his satisfaction, he may be allowed to withdraw the O.A. The applicant is allowed to withdraw the same.

July 2nd
04/5/2008

[Signature]

~~AM.~~
A.M.